COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 306 OF 2016

Dated: 25th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Haryana Power Generation Corporation Ltd. ... Appellant(s)

۷s.

Haryana Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Ashwin Ramanathan for

Mr. Anand K. Ganesan

Counsel for the Respondent(s) : -

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>08.08.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk